

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU  
Hearing through video conferencing**

**T.A. No. 61/136/2020**

This the 27<sup>th</sup> day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. DINESH SHARMA, MEMBER (A)**



Mohd. Zahir aged 25 years, S/o Sh. Mohd. Sadeeq, R/o Village Naka Manjhari, Tehsil Mendhar Distt. Poonch.

.....Applicant

(Advocate:- Mr. Dhiraj Choudhary)

**Versus**

1. State of J&K through Commissioner/Secretary to Govt., Home Department, Civil Sectt., Jammu.
2. Commandant General S.D.R.F. Cum Director General of Police, J&K Police H.Q. Jammu.
3. Mohd. Younis S/o Mohammad Rashid R/o Salwal Tehsil, Mendhar Distt. Poonch.
4. ....Respondents

(Advocate: Mr. Rajesh Thapa, DAG)

**ORDER [ORAL]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

M.A. No. 61/753/2021 for withdrawal of the petition has been filed by the applicant as he is not interested in pursuing the petition any further.

2. In view of the above, M.A. No. 61/753/2021 is allowed and T.A. is accordingly dismissed as withdrawn. There shall be no order as to costs.

**(DINESH SHARMA)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

*jns*